

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 300 OF 1997.

Applicant(s) Chandram M. M. Respondent(s) U.O. 1 & 2
 Advocate for Applicant(s) My J.K. Kaushik Advocate for Respondent(s) K.S. Nahar

Notes of the Registry Order of the Tribunal

23.08.1999

This case is a part heard case. For hearing the case by the same Bench, a request was made to Hon'ble the Chairman to reconstitute the same Bench for hearing.

Considering the request, Hon'ble the Chairman has passed the following order :-

"May be released and directed to be reheard by present D.B. at Jodhpur."

Therefore, the case is placed for direction on 24.8.1999 for hearing by the appropriate Bench.

Registrar,
C.A.T. Jodhpur

24.8.99

Mr. J.K. Kaushik, Counsel for applicant
 Mr. K.S. Nahar, Counsel for respondents

At the request of counsel for the parties, put up for admission on 01-9-99. The interim order issued on 16-9-97 to continue till next date.

Gopal Singh
Adm. Member

A. K. MISRA
Judl. Member